

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2666
TO BE ANSWERED ON 02.08.2018

SAGY

2666. SHRI NINONG ERING:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of Members of Parliament across both the Houses of Parliament who have identified the Gram Panchayats under Phase II and III of the Saansad Adarsh Gram Yojna (SAGY) respectively;
- (b) the details of Union Ministers who have identified the Gram Panchayats under Phase II and III of the SAGY scheme respectively; and
- (c) the steps taken/ being taken by the Government to ensure that the Members of Parliament identify the Gram Panchayats within the proposed deadline?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : 478 and 218 Hon'ble Members of Parliament have identified Gram Panchayats, under Phase-II and Phase-III respectively under Saansad Adarsh Gram Yojana (SAGY) as on 25 July 2018.

(b) : 32 and 22 union ministers have identified Gram Panchayats, under Phase-II and Phase-III respectively under Saansad Adarsh Gram Yojana (SAGY) as on 25 July 2018. The details are available on the SAGY website (saanjhi.gov.in) and can be accessed using the respective logins of Hon'ble MPs.

(c) : The Hon'ble Minister of Rural Development had requested all the Hon'ble Members of Parliament to identify Gram Panchayats under SAGY. Reminders in this regard were also issued. The newly elected Hon'ble MPs were also requested to identify Gram Panchayats under SAGY. Further, the Hon'ble Minister of Rural Development has written to all the Hon'ble Chief Ministers requesting their attention for ensuring effective implementation of SAGY. The following initiatives have been inter alia taken for better implementation of the Scheme:

- The guidelines of as many as 22 Central Schemes have been amended or enabled to accord priority for the SAGY Gram Panchayats. A compilation of 223 Central Sector/ Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials has been prepared. Ministry has also published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.
- Developed a 35 point outcome indicator covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance to gauge the impact of SAGY in the Gram Panchayats.

- Coordinated with other Central Ministries/ Departments for ensuring provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.
- Recognising that the implementation of SAGY requires highly motivated and knowledgeable personnel, the Ministry organised capacity building exercises for 373 SAGY functionaries from the Phase-II/III Gram Panchayats during April-June 2018.
- The Ministry has circulated suggestive template to state governments for preparing proposals for tapping support from Private, Voluntary and Cooperative (PVC) sectors. The proposals received from States/UTs have been displayed on the SAGY website for wider circulation. Further, Ministry has met with the representatives of Industry and Professional Associations linked with Ministry of Corporate Affairs and oriented them on the opportunities presented by SAGY, Mission Antyodaya and other schemes for converging private / corporate investments with the government initiatives for the development of villages.
